

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/56(KB)2023

IN

C.A.(CAA)/4(KB)2023

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	NOVEL SUPPLIERS PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. D.N. Sharma, Adv.] For the Petitioner
Mr. Aniket Agarwal, Adv.]
Mr. Bhargav Chakraborty, Adv.]
Mr. Yash Singhvi, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. List this matter on **12th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**